

**Central Administrative Tribunal  
Principal Bench**

**OA No.4606/2014**

New Delhi, this the 11<sup>th</sup> day of February, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Vipin Kumar, Age 23 years  
Applied for TGT Sanskrit-Male (Code No.14/13)  
S/o Shri Rajnesh Sharma,  
R/o 118, Gali No.14,  
Pratap Nagar, Mayur Vihar,  
Phase-I,  
New Delhi-110091.

...applicant

(By Advocate : Shri Sachin Kumar Jain )

**Versus**

1. Delhi Subordinate Service Selection Board,  
Through its Secretary,  
FC-18, Institutional Area,  
Karkardooma,  
Delhi-110 092.
2. Govt. of NCT of Delhi,  
Directorate of Education,  
Old Pattachor Building, Lucknow Road,  
Timar Pur,  
Delhi-110 054.

...respondents.

(By Advocate : Shri K.M. Singh)

**ORDER (ORAL)**

**Mr. A.K. Bhardwaj, Member (J) :-**

Learned counsels for the parties are *ad idem* that the controversy involved in the present OA is, in all fours, of the order dated 18.12.2015 passed in batch of OAs including OA

No.445/2014 – ***Neha Nagar Vs. DSSSB & Ors. etc. etc.*** In view of the stand taken by them, the OA is disposed of with a direction to the respondents to extend the benefit of view taken in the said OA to the applicant also within a period of four weeks from the date of receipt of a copy of this order.

( V.N. Gaur )  
Member (A)

( A.K. Bhardwaj )  
Member (J)

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